

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/253/KOB/2024 in IBA/13/KOB/2020
SECTION	SEC. 60(5) IBC
NAME OF PARTIES	M/S SREE BHADRA PARKS & RESORTS LTD V/S K PARAMESWARAN NAIR (LIQUIDATOR) & 2 OTHERS..
PETITIONERS ADVOCATE/ PROFESSIONAL	TM ABDUL LATHEEF
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**26 JUNE 2024**

## O R D E R

### **IA(IBC)/253/KOB/2024 in IBA/13/KOB/2020**

This is an IA bearing No. 253/KOB/2024 filed by the Applicant/Corporate Debtor, Viz., M/s. Sree Bhadra parks & Resorts Ltd (in Liquidation).

Learned Counsel, Mr. Vinod P V appears along with the Learned Liquidator, Mr. K Parameswaran Nair through virtual mode.

Learned Counsel, Mr. T M Abdul Latheef appears physically on behalf of the Applicant/Corporate Debtor and states across the bar that he has instructions from his client not to press the present IA. Accordingly, he sought permission to withdraw the present IA bearing No. 253/KOB/2024. Permission is granted.

With the aforesaid observations, the present IA(IBC)/253/KOB/2024 is **dismissed as withdrawn.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**